

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.88  
TO BE ANSWERED ON 02.02.2017**

**EXPERT PANEL ON POWER SUBSIDY TO CONSUMERS**

**88. SHRI T. RADHAKRISHNAN:  
SHRI SUDHEER GUPTA:  
DR. SUNIL BALIRAM GAIKWAD:  
KUNWAR HARIBANSH SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government has constituted an expert Panel to study direct subsidy for power consumers;**
- (b) if so, the details thereof and the composition of the Panel;**
- (c) whether the Panel has submitted its report to the Government;**
- (d) if so, the details thereof and the main recommendations made by the Panel;  
and**
- (e) the step taken/being taken by the Union Government on the basis of the recommendations made by the Panel?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (e) : No, Madam. There is no Expert Panel constituted by Ministry of Power to study direct subsidy to power consumers.**

**The tariff of distribution companies is determined by the State Electricity Regulatory Commissions (SERCs)/Joint Electricity Regulatory Commissions (JERCs) based on the principles enunciated under the Electricity Act, 2003 and policies framed thereunder. The State Governments can give subsidy to the extent they consider appropriate as per the provisions of Section 65 of the Electricity Act, 2003 as well as Clause 8.3 of the Tariff Policy.**

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